## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

STARRED QUESTION NO:74 ANSWERED ON:27.11.2012 USE OF DRUGS BY SPORTSPERSONS Roy Shri Nripendra Nath;Tirkey Shri Manohar

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether illegal practices are allegedly resorted to in sports campus/institutes of the country;

(b) if so, the details of such campus/institutes, State-wise;

(c) whether some sportspersons of the country used/consumed banned drugs for outstanding performance in sporting events in the recent past and if so, the details thereof and the action taken by the Government against them;

(d) whether the findings of a single member committee on such incidents has been examined by the Government; and

(e) if so, the steps/action taken by the Government so far in this regard?

## Answer

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) to (e):A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 74 TO BE ASWERED ON 27.11.2012 REGARDING USE OF DRUGS BY SPORTSPERSONS ASKED BY SHRI MANOHAR TIRKEY AND SHRI NRIPENDRA NATH ROY.

(a) No, Madam. There have been no such cases reported regarding alleged illegal practices resorted to in sports campus/institutes.

(b) Does not arise.

(c) Yes, Madam. 164 sportspersons who were found positive in dope testing were banned for participating in sports under Anti Doping Rules, 2010 during the current year up to 6th November 2012. Their details are given in Annexure.

(d) The report of the one man committee headed by justice M. Mudgal is under examination.

(e) Does not arise.